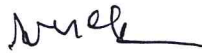


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

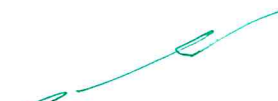
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 145/BB/ 2017	-	For filing objections	Rule-6 of IB	Som Distilleries and Breweries Ltd. Vs United Breweries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VENKANNABRAMMA 9845195406	Corporate Debtor	

ORDER

Counsel for Petitioner is present. He has filed Memo of compliance. Registry to verify and put up. Counsel for Respondent is also present. He requested time for filing objections. Time extended finally till 17/01/2018.


Member (T)


Member (J)